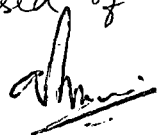
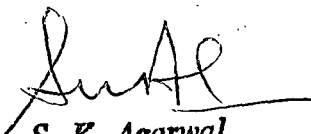


(8)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No.....

Gopal Lal Versus Govt.

Date of Order	Orders
<u>20/1/2000</u> Copy sent to applicant vide 6081 Dated 2/12/2000	OA 142/97 WITH MAs 268 and 323/97 None present for the applicant. On the perusal of the order - sheets it appears that none was present for the applicant on 27.1.98, 22.4.99, 11.8.99, 2.11.99 and today. It appears that the applicant has lost interest in this OA. Therefore, this OA is dismissed in default. MAs listed alongwith this OA also stand disposed of.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  S. K. Agarwal Member (Judicial)